

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE**

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LOK SABHA

UNSTARRED QUESTION NO 3934

TO BE ANSWERED ON WEDNESDAY, THE 18<sup>th</sup> MARCH, 2020

Lok Adalats

3934.DR. SHRIKANT EKNATH SHINDE:  
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:  
DR. SUJAY RADHAKRISHNA VIKHE PATIL:  
SHRI HEMANT SRIRAM PATIL:  
SHRI UNMESH BHAIYYASAHEB PATIL:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government has proposed to set up more Lok Adalats in the country to clear pending cases in High Courts and Lower Courts;
- (b) if so, the details thereof along with the number of Lok Adalats presently functioning in various States;
- (c) the number of cases cleared by the Lok Adalats during the last three years, State-wise; and
- (d) the extent to which it has reduced the number of pending cases in High Courts and Lower Courts?

**ANSWER**

**MINISTER OF LAW & JUSTICE, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY  
(SHRI RAVI SHANKAR PRASAD)**

- (a) to (c) Lok Adalat is an important Alternative Disputes Resolution Mechanism available to common people. It is a forum where the disputes/cases pending in the court of law or at pre-litigation stage are settled/compromised amicably. Under the Legal Services Authorities (LSA) Act, 1987, an award made by a Lok Adalat is deemed to be a decree of a civil court and is final and binding on all parties and no appeal lies against thereto before any court. In order to reduce the pendency of cases in courts and also to settle the disputes at pre-litigation stage,

Lok Adalats are organized by Legal Services Institutions at such intervals as it deems fit. Lok Adalat is not a permanent establishment. However, as per Section 19 of the LSA Act, Lok Adalats are organized by Legal Services Institutions as per requirement. National Lok Adalats are organized simultaneously in all Taluks, Districts and High Courts on a pre-fixed date.

In addition, Section 22B of the LSA Act also provides for establishment of Permanent Lok Adalat by every State Authority to deal with cases of public utility services at pre-litigation stage. 337 Permanent Lok Adalats are functioning in various States & UTs. State-wise Permanent Lok Adalats and cases settled is at Annexure-A. State-wise cases settled (both at pre-litigative stage and pending cases) by Regular Lok Adalats and National Lok Adalats during the last three years is at Annexure B and C respectively.

(d) During last three years, Regular Lok Adalats have settled 20,00,437 cases and National Lok Adalats have settled 81,55,052 cases pending in High Courts and Lower Courts.

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## Annexure-A

**Statement as referred to in reply to the Lok Sabha Unstarred Question No. 3934 for 18.03.2020 raised by Dr. Shrikant Eknath Shinde & Ors. -Lok Adalats**

**A statement containing the number of cases settled in Permanent Lok Adalats (Public Utility Services) during the last three financial years 2017-18, 2018-19 and 2019-20 (upto December, 2019)**

S. No	SLSA	PLAs Functioning	Cases Settled		
			2017-18	2018-19	2019-20 (upto Dec., 2019)
1	Andaman & Nicobar Islands	1	1	1	0
2	Andhra Pradesh	9	1404	1805	1317
3	Arunachal Pradesh	0	0	0	0
4	Assam	20	312	99	34
5	Bihar	9	78	491	521
6	Chhattisgarh	5	163	122	67
7	Dadra & Nagar Haveli	0	0	0	0
8	Daman & Diu	0	0	0	0
9	Delhi	2	11922	18897	14376
10	Goa	2	93	107	57
11	Gujarat	4	439	365	110
12	Haryana	21	40966	39930	37213
13	Himachal Pradesh	4	75	70	95
14	Jammu & Kashmir	0	0	0	0
15	Jharkhand	24	3137	6414	8649
16	Karnataka	6	8673	4014	4547
17	Kerala	3	818	544	298
18	Lakshadweep	0	0	0	0
19	Madhya Pradesh	50	12094	951	378
20	Maharashtra	4	10089	2981	2848
21	Manipur	0	0	0	0
22	Meghalaya	0	0	0	0
23	Mizoram	2	0	0	0
24	Nagaland	0	0	0	0
25	Odisha	18	1583	1352	1424
26	Puducherry	0	0	0	0
27	Punjab	22	19626	9427	6723
28	Rajasthan	35	3208	4423	4095
29	Sikkim	0	0	0	0
30	Tamil Nadu	32	0	0	20
31	Telengana	6	4856	6243	2128
32	Tripura	6	49	245	177
33	Chandigarh	1	3205	1653	514
34	Uttar Pradesh	47	1663	2340	1007
35	Uttarakhand	4	5	151	282
36	West Bengal	0	0	0	0
	<b>Grand Total</b>	<b>337</b>	<b>124459</b>	<b>102625</b>	<b>86880</b>

Statement as referred to in reply to the Lok Sabha Unstarred Question No. 3934 for 18.03.2020 raised by Dr. Shrikant Eknath Shinde & Ors. - Lok Adalats.

State-wise number of cases setted in Regular Lok Adalats during the financial years 2017-18, 2018-19 and 2019-20 (upto December,2020)

S.No.	Name of the State Authority (1)	2017-18		2018-19		2019-20 (upto Dec., 2019)	
		Disposal of Pre-litigation Cases (2)	Disposal of Pending Cases (3)	Disposal of Pre-litigation Cases (4)	Disposal of Pending Cases (5)	Disposal of Pre-litigation Cases (6)	Disposal of Pending Cases (7)
1	Andaman & Nicobar Islands	114	318	75	0	99	191
2	Andhra Pradesh	2969	13243	2605	11126	1489	7547
3	Arunachal Pradesh	23	25	13	13	69	49
4	Assam	4072	105079	605	57673	644	32185
5	Bihar	2089	194	1171	190	810	122
6	Chhattisgarh	435	11013	602	5085	376	1119
7	Dadra & Nagar Haveli	0	10	2	3	0	0
8	Daman & Diu	0	0	0	0	0	0
9	Delhi	3685	0	4393	0	12893	2333
10	Goa	226	397	21	111	51	29
11	Gujarat	3324	15750	843	17819	1099	15473
12	Haryana	20679	128849	0	143703	0	99466
13	Himachal Pradesh	99	52800	73	75107	0	60385
14	Jammu & Kashmir	1509	2976	3615	6996	1933	13189
15	Jharkhand	1592	6314	3563	8905	1574	4735
16	Karnataka	8426	105846	6335	83281	1870	28888
17	Kerala	18896	8142	25667	6065	12931	3594
18	Lakshadweep	13	0	198	0	0	0
19	Madhya Pradesh	2795	5082	603	2958	908	7561
20	Maharashtra	21	1096	9	789	1300	6592
21	Manipur	0	0	28	0	0	0
22	Meghalaya	0	10	86	80	0	0
23	Mizoram	498	28	411	66	288	110
24	Nagaland	0	0	0	0	0	0
25	Odisha	176	267148	62	82655	22	36617
26	Puducherry	774	337	846	165	378	143
27	Punjab	871	6109	6216	23050	274	3572
28	Rajasthan	2462	70815	2373	8300	907	4322

29	Sikkim	292	385	577	152	313	123
30	Tamil Nadu	12666	6358	9413	7731	6030	5396
31	Telangana	3052	11383	3973	9059	4228	5597
32	Tripura	206	73676	331	56738	612	6475
33	Chandigarh	39	4	88	0	21	0
34	Uttar Pradesh	3639	5930	14437	27139	1467	1802
35	Uttarakhand	0	16868	4	7804	26	26001
36	West Bengal	888870	27985	285892	29762	7494	10126
	<b>Grand Total</b>	<b>9,84,512</b>	<b>9,44,170</b>	<b>3,75,130</b>	<b>6,72,525</b>	<b>60,106</b>	<b>3,83,742</b>

Pending Cases settled = Col (3) + Col (5) + Col (7) = 20,00,437

**Statement as referred to in reply to the Lok Sabha Unstarred Question No. 3934 for 18.03.2020 raised by Dr. Shrikant Eknath Shinde & Ors. - Lok Adalats.**

**State-wise number of cases settled in National Lok Adalats during the years 2017, 2018 and 2019.**

S.No.	Name of the State Authority (1)	2017		2018		2019	
		Disposal of Pre-litigation Cases (2)	Disposed of Pending cases (3)	Disposal of Pre-litigation Cases (4)	Disposed of Pending cases (5)	Disposal of Pre-litigation Cases (6)	Disposed of Pending cases (7)
1	Andaman & Nicobar Islands	288	825	0	0	0	0
2	Andhra Pradesh	28616	118949	28996	66021	8224	89191
3	Arunachal Pradesh	386	595	947	391	399	189
4	Assam	23521	35143	19841	11351	16434	5162
5	Bihar	190786	26614	151050	19933	144071	20913
6	Chhattisgarh	28971	17159	36340	34022	20762	36886
7	Dadra & Nagar Haveli	14	83	10	160	1860	161
8	Daman & Diu	45	82	37	70	198	51
9	Delhi	6884	24514	12022	63524	28065	43312
10	Goa	1147	1319	1438	1266	456	1109
11	Gujarat	63637	132205	41818	95287	43469	149681
12	Haryana	29739	44326	32984	58157	40633	62665
13	Himachal Pradesh	2413	21183	4943	15355	10695	14737
14	Jammu & Kashmir	43631	31214	19312	40018	8944	23233
15	Jharkhand	51003	33084	47385	24673	33098	16130
16	Karnataka	26588	58682	14830	85127	32020	249829
17	Kerala	17510	21683	66208	39805	83528	45201
18	Lakshadweep	98	36	103	0	1	3
19	Madhya Pradesh	212237	121574	191949	118620	157676	76757
20	Maharashtra	356795	154554	660134	148491	334306	94070
21	Manipur	1802	167	1600	89	1917	77
22	Meghalaya	941	962	447	489	409	286
23	Mizoram	977	22	1056	20	470	25
24	Nagaland	283	182	2061	267	829	144
25	Odisha	30701	118564	13371	27917	13394	29803
26	Puducherry	977	4016	670	4075	872	3322
27	Punjab	27122	78084	37627	74144	20307	68709
28	Rajasthan	76287	103326	47754	117867	49890	169208
29	Sikkim	164	114	141	92	115	50
30	Tamil Nadu	167404	373314	106217	369536	29909	310685

31	Telengana	79806	93117	45114	43021	56241	54597
32	Tripura	2049	3200	2526	319	3112	242
33	Chandigarh	332	12227	326	11457	907	10281
34	Uttar Pradesh	660803	1194296	1656280	1068336	1498268	986137
35	Uttarakhand	3976	13014	7851	26636	9113	16945
36	West Bengal	339595	89910	19250	43387	25891	36999
	<b>Grand Total</b>	<b>24,77,528</b>	<b>29,28,339</b>	<b>32,72,638</b>	<b>26,09,923</b>	<b>26,76,483</b>	<b>26,16,790</b>

Pending Cases settled = Col (3) + Col (5) + Col (7) = 81,55,052